

F. No. 1-95/Std/Misc/SP(L&C/A)/FSSAI-2015-pt-1  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Regulation Division)  
**FDA Bhawan, Kotla Road, New Delhi-110 002**

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Dated, the 14<sup>th</sup> July, 2021


**Subject: Extension of timeline for compliance with the direction dated 27<sup>th</sup> January, 2020 issued under 16(5) of Food Safety and Standards Act, 2006 regarding compliance of commercial feeds/feed materials intended for meat and milk producing animals with relevant BIS standards.**

Reference is drawn to the direction even number dated 1<sup>st</sup> January, 2021 regarding the subject mentioned above wherein the timeline for the compliance of the provision related to compliance of the commercial feed intended for cattle with Bureau of Indian Standards (BIS) specifications for Compounded feeds for Cattle (IS 2052:2009) as amended on the date of enforcement of the direction and to carry a BIS certification mark on the product label was extended up to 1<sup>st</sup> July, 2021.

2. Meanwhile representations have been received requesting for further extension of time for compliance with the provisions of the above mentioned direction on account of difficulties faced in obtaining BIS certification/licensing during the second wave of the Covid-19 pandemic.

3. After due consideration of the representations, it has been decided to extend the timeline for compliance of the provisions of the above mentioned direction for those businesses whose applications for BIS certification/licensing of their product (compounded cattle feed) are currently under process as per annexure 1 further upto 1st January, 2022.

4. This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of the Food Safety and Standards Act, 2006.

  
**(Inoshi Sharma)**  
Executive Director (Compliance Strategy)

**To**

1. Commissioner of Food Safety of all States/UTs.
2. All Designated Officers
3. All Authorized Officers
4. CITO, FSSAI : For uploading this direction on FSSAI website.

**Copy for information to:**

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI

Application Number	Received Date	Firm Name	District	State	Scale	IS Number
93000923	2021-07-03	KISAN FODDER MILLS PRIVATE LIMITED	CHANDAU LI	UTTAR PRADESH	Small	IS 2052:2009
75001459	2021-06-30	Hindustan Feeds Manufacturing Company	SATARA	MAHARASHTRA	Medium	IS 2052:2009
75001480	2021-06-29	Baramati cattlefeeds Pvt. Ltd.	PUNE	MAHARASHTRA	Small	IS 2052:2009
73000067	2021-06-28	THE BARODA DISTRICT CO-OP MILK PRODUCERS UNION LTD	VADODARA	GUJARAT	Large	IS 2052:2009
82001204	2021-06-25	CATTLE FEED FACTORY BANDOL	SEONI	MADHYA PRADESH	Micro	IS 2052:2009
98000254	2021-06-22	OM FEED INDUSTRIES	JALANDHAR	PUNJAB	Small	IS 2052:2009
64000482	2021-06-22	ANANTH OIL EXTRACTATIONS PRIVATE LIMITED	ERNAKULAM	KERALA	Small	IS 2052:2009
75001463	2021-06-16	BARAMATI CATTLEFEEDS PRIVATE LIMITED	AHMEDNAGAR	MAHARASHTRA	Medium	IS 2052:2009
93000891	2021-05-29	RAMAN AGRO EXPORT PVT LTD	CHANDAU LI	UTTAR PRADESH	Small	IS 2052:2009
79000014	2021-05-21	KUTCH DISTRICT CO-OP. MILK PRODUCERS' UNION LTD	KUTCH	GUJARAT	Large	IS 2052:2009
87001461	2021-04-23	SURYA AGRIMART INDIA PRIVATE LIMITED	HAPUR (PANCHSHEEL NAGAR)	UTTAR PRADESH	Medium	IS 2052:2009
82001108	2021-04-23	MP STATE LIVESTOCK & POULTRY DEV.CORPORATION	HOSHANGABAD	MADHYA PRADESH	Medium	IS 2052:2009
72001996	2021-02-18	Kaira District Co-ope.Milk Producer union LTD.	KHEDA	GUJARAT	Large	IS 2052:2009
75001343	2021-01-22	Shri Padmavati Agro Industries Private Limited	KOLHAPUR	MAHARASHTRA	Large	IS 2052:2009
75001255	2020-12-07	Baramati Agro Limited	PUNE	MAHARASHTRA	Large	IS 2052:2009